

SHRI ABID ALI: The employers will be able to collect Rs. 2/- from a worker towards maintenance charges.

SHRI B. K. MUKERJEE: What type of tenements are they? Will modern amenities be provided in these tenements, electricity, water, latrine, etc.?

SHRI ABID ALI: Yes, Sir, wherever electricity will be available that also will be provided. It is 336 square feet in area, is a two-roomed tenement with a verandah, bath-room, W.C., etc.

SHRI M. VALIULLA: Is there any provision under which the workers can own the houses?

SHRI ABID ALI: That is not the scheme.

SHRI JASWANT SINGH: In Rajasthan it is said that some funds have been allotted for the purpose of constructing tenements. I would like to know which colliery it is for which this fund has been allotted.

SHRI ABID ALI: I would require notice for particular collieries.

SHRI BHUPESH GUPTA: May I know, Sir, whether it is a fact that the progress in the construction of such tenements has been extremely slow in the past and, if so, in view of this, what steps Government contemplates taking to expedite the construction of such houses?

SHRI ABID ALI: I do not think the progress is slow and I have submitted the number of houses already sanctioned. We are having 30,000 houses during the Plan Period.

SHRI BHUPESH GUPTA: My question was whether it is a fact that the progress in the matter of construction in the past has been extremely slow.....

MR. DEPUTY CHAIRMAN: He denies it.

SHRI BHUPESH GUPTA: and if the reply is in the affirmative what exact steps do Government propose to take?

MR. DEPUTY CHAIRMAN: It has not been slow.

SHRI BHUPESH GUPTA: Is it his contention?

MR. DEPUTY CHAIRMAN: Yes.

COAL MINES LABOUR WELFARE FUND

*532. SHRI M. VALIULLA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) how much of the Coal Mines Labour Welfare Fund is in arrears; and

(b) how much of it is irrecoverable and for what reasons?

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): (a) About Rs. 20 lakhs.

(b) No part of it can be said to be irrecoverable at this stage, though there is difficulty in collecting about Rs. 8 lakhs due from Pakistan.

SHRI M. VALIULLA: What is it due to, so much arrears of Rs. 20 lakhs?

SHRI ABID ALI: Sir, we collect about one crore and 25 lakhs of rupees every year. It is a continuing process. Some amount will always remain in arrears and it is mostly from the railways, about Rs. 10 lakhs.

DR. SHRIMATI SEETA PARMANAND: How much of the Fund is in arrears due to the amounts outstanding against the coal mines in the Pench and Kanhan valley coalfields area?

SHRI ABID ALI: I will require notice for the break-up.

TRAINING IMPARTED BY FOREIGN EXPERT IN THE ART OF CARTOON FILMS

*533. DR. RAGHUBIR SINH: Will the Minister of INFORMATION AND

BROADCASTING be pleased to refer to page 29 of the Annual Report of his Ministry for 1956-57 and state:

(a) the name of the foreign expert who is imparting training in the art of cartoon films to our artists and technicians;

(b) how many Indian artists and technicians are now being trained in this unit, and how long their training will last; and

(c) when the production of the first cartoon film is going to be started?

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN): (a) and (b). Mr. Weeks, an expert from the U.S.A., is training a number of our technicians in the Cartoon Section of the Films Division. All these cartoonists and artists are regular employees of Government and there is no question of their training being for a prescribed period.

(c) Work on the first cartoon film has already been started and is expected to be completed by March, 1958.

DR. RAGHUBIR SINH: May I know, Sir, how long this expert is going to stay in India?

SHRI G. RAJAGOPALAN: The expert probably will stay on till the beginning of 1958.

DR. RAGHUBIR SINH: May I know, Sir, whether any Indian is particularly being trained to be an expert to take his place when he goes back after his assignment is over?

SHRI G. RAJAGOPALAN: At present in the Cartoon Section of the Films Division there are the Camera men, the directors, artists, etc., and they are all undergoing training under his guidance and they are already producing a cartoon picture. This is being produced by the Indian technicians and Indian artists in the Films Division under the supervision of the foreign expert.

SHRI AMOLAKH CHAND: What are the emoluments which are being given to this foreign expert?

SHRI G. RAJAGOPALAN: No emoluments are paid. His services have been obtained under the Indo-U.S. Technical Aid Programme.

SHRI BHUPESH GUPTA: Having regard to the peculiar sense of humour of the Americans may I know what steps had been taken by the Government to see that such sense of humour does not creep into the films that are going to be produced here?

MR. DEPUTY CHAIRMAN: Order, order.

(No reply.)

SHRI MAHESWAR NAIK: May I know, Sir, to what extent these cartoon films are in demand by the private cinema houses?

DR. B. V. KESKAR: Cartoon films are very much in demand. More especially it is considered to be a very important film medium for the juveniles and it is for that reason and with that objective that we are trying to develop it.

SHRI BHUPESH GUPTA: It is for this reason I wanted the clarification.

PROTECTION OF A FULL LENGTH FILM IN COLLABORATION WITH GOVERNMENT OF U.S.S.R.

*534. SHRI T. S. PATTABIRAMAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the Government of India produced a full length film in collaboration with the Government of the Union of Soviet Socialist Republics; and

(b) if so, whether the film has been released for exhibition in India as well as in the Union of Soviet Socialist Republics?

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN): (a) Yes, Sir.